GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:1513 ANSWERED ON:15.07.2009 NATIONALISATION OF RIVERS Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government proposes to nationalize rivers to solve the inter-State disputes;

(b) if so, the details thereof including the rivers identified for the purpose and the present status of the aforesaid proposal; and

(c) the time by which the final decision is likely to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) There is no proposal to nationalize rivers to solve the inter-State disputes. The Government has already enacted Inter State Water Disputes Act in 1956 for adjudication of water disputes and amended the same in 2002 for time bound adjudication of the disputes and the Act is now called Inter State River Water Disputes Act, 1956.

(b) & (c) Do not arise in view of above.